

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

COMP.APPL/ 38 (CH)2024

**Company Appeal No. 3/Chd/Chd/2022
(Disposed of on 26/3/2023)**

IN THE MATTER OF:-

KPR Infrastructure Pvt. Ltd.

...Petitioner

Versus

ROC, Chandigarh

...Respondent

Under Section: 252 (1) and R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer